

(e) whether lady employees in one and two grade are given only 4 sarees in two years whereas other are given 8 sarees in two years;

(f) if so, whether the Government propose to increase the number from four to eight; and

(g) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Employees of India Airlines who come in contact with travelling public are given uniform and other employees are issued protective clothing as per entitlement specified in the Uniform Schedule.

(c) While polyester sarees with silk finish are issued to Grades One and Two lady employees, silk sarees are issued to Grades Three to Nine lady employees. The quality of material is selected, approved by a 'Uniform Committee' comprising senior executives from all the departments of Indian Airlines.

(d) No, Sir.

(e) The lady employees irrespective of their grades, who come in contact with travelling public, are issued 8 sarees in two years. Other lady employees are issued 4 sarees in 2 years.

(f) No, Sir.

(g) Does not arise.

Employees in Ravi Peas Tribunal

7035. SHRI MADAN LAL KHURANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of employees working in Ravi Beas Water Tribunal before the submission of its report and the position of employees in each categories as on date;

(b) the number of employees over sixty years in the tribunal with reasons for keeping in service; and

(c) the number of retired persons over sixty still working in other projects under his Ministry office institution-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) A statement is enclosed.

(b) Four employees have continued in the service of the Tribunal over the age of sixty years on considerations of continuity and uncertainty of the future of the Tribunal so warrant replacements.

(c) There are no retired persons aged beyond sixty years working in this Ministry. There are, however, 30 persons beyond sixty years of age working as Consultants for special Consultancy works in Water And Power Consultancy Services (India) Limited which is a Government Undertaking under this Ministry. The Consultants when engaged are compensated only a lump-sum amount depending on the period of their engagement. Besides, there are two Assessors working under the Cauvery Water Disputes Tribunal who are above sixty years of age.

STATEMENT

<i>S.No.</i>	<i>Designation</i>	<i>No. of posts filled on the date of sub- mission of the report i.e. on 30.1.1987</i>	<i>No. of posts now filled</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Chairman	1	1
2.	Member	2	1
3.	Assessor	2	4
4.	Register	1	1
5.	Assistant Registrar	2	-
6.	P.S. to chairman	1	-
7.	Section Officer	2	1
8.	Court Master	2	-
9.	Steno Grade 'B'	3	1
10.	Steno Grade 'C'	1	-
11.	Assistant	4	-
12.	Assistant-cum-Cashier	1	-
13.	U.D.C	2	-
14.	L.D.C.	2	-
15.	Staff Car Driver	3	1
16.	Eestetner Operator	1	1
17.	Jamadar	3	-
18.	Daftry	2	1
19.	Despatch Rider	1	-

<i>S.No.</i>	<i>Designation</i>	<i>No. of posts filled on the date of submission of the report i.e. on 30.1.1987</i>	<i>No. of posts now filled</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
20.	Peon	10	3
21.	Farash	1	-
22.	Sweeper	1	1
23.	Chowkidar	1	-
24.	P.S. to Member	-	-
25.	P.A. to Member	-	-
		48	12

[*Translation*]

Norms for PCOs in Gram Panchayats in M.P.

7036. SHRI BHEEM SINGH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the norms and priorities envisaged by the Government for providing PCOs facility in gram panchayats;

(b) the total number of public call offices targeted during the year 1991-92, and

(c) the total number of gram panchayat in Rewa district, Madhya Pradesh where the said facility has been provided, so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): ((a) Government have planned to provided telephone facility to all Panchayat villages progressively by

31.3.1995 subject to availability of resources, giving priority to following areas;

- (i) Areas affected by Law and Order situation.
 - (ii) Sensitive Border areas.
 - (iii) Hilly and Tribal areas
 - (iv) Cyclone prone areas.
- (b) 12,000
- (c) 115 as on 31.3.1992

National Energy Policy

7037. SHRI GOVINDRAO NIKAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to formulate national energy policy;